GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

LOK SABHA
STARRED QUESTION NO. 171
(TO BE ANSWERED ON 07.03.2018)

PAPERLESS WORK INITIATIVES

*171. SHRI M. CHANDRAKASI:

Will the **PRIME MINISTER** be pleased to state:

(a)   the details regarding paperless work initiatives undertaken through digitization and e-office system in the Central Government Offices;
(b)   whether any physical or time targets have been fixed for the change over to e-office system in all Central Government offices and if so, the details thereof; and
(c)   the likely impact of e-office/ paperless system on bureaucratic set-up, employees and employment opportunities along with the steps being taken to promote employment opportunities for the youth?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c):   A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 171, BY SHRI M. CHANDRAKASI, MEMBER OF PARLIAMENT FOR 07-03-2018 REGARDING PAPERLESS WORK INITIATIVES

(a):   The Department of Administrative Reforms & Public Grievances (DAR&PG) is the monitoring agency to ensure e-office implementation in all Central Ministries/Departments. As on 28.2.2018, 34 Central Ministries/Departments were on complete e-office platform, which includes digitization of all records and working on e-office system. 39 more Ministries/Departments are in the process of taking action for moving into complete e-office platform. The number of e-files in Central Ministries/Departments has increased from the level of 7,848 on 7.10.2016 to 7, 63,828 on 28.02.2018.

(b):   E-office implementation is a continuous exercise. The Departments are continuously monitored in order to expedite their pace of implementation.

(c):   E-Office, as envisaged, is not likely to significantly impact employment opportunities. Its main objectives include the following:

   (i)   Improvement in efficiency of government processes and service delivery mechanisms.
   (ii) Improvement in productivity, quality, resource management, turn-around time and increased transparency by replacing the old manual process with an electronic file system wherein files can be tracked and their status is known at all times.
   (iii) Increased accountability – the quality and speed of decision making is easier to monitor.
   (iv) Assured data security and data integrity.
   (v)   Transformation of the government work culture and ethics.

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